

under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-4042/65].

12.11 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industries (Development and Regulation) Amendment Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 23rd March, 1965".

12.11½ hrs.

INDUSTRIES (DEVELOPMENT AND REGULATION) AMENDMENT BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Industries (Development and Regulation) Amendment Bill, 1965, as passed by Rajya Sabha.

12.11½ hrs.

CORRECTION OF ANSWER TO S.Q. No. 226

WORKING HOURS OF GOVERNMENT OFFICES

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): Mr. Speaker, Sir, I regret to

say that there was a slight inaccuracy in the reply which I gave to a supplementary question asked by Shri Surendra Pal Singh in connection with starred question No. 228 on the 3rd March 1965, in regard to the recommendations made by the Second Pay Commission for the declaration of holidays on two Saturdays in a month. The correct position is that the Second Pay Commission had recommended that alternative Saturdays should be full working days and full holidays. Government, however, agree to offices being closed only on one Saturday in the month.

12.11½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTIETH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Sixtieth Report of the Committee on Private Members' Bills and Resolutions.

12.12 hrs.

GENERAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: General Discussion on the Budget (General) for 1965-66 to continue. Out of 20 hours allotted, 10 hours and 45 minutes have already been taken leaving 9 hours and 15 minutes.

Shri P. R. Ramakrishnan may continue his speech. He has already taken 12 minutes.

Shri P. R. Ramakrishnan (Coimbatore): Sir, to revive the capital market, the Finance Minister has taken three relief measures. First, a system of tax credit certificates are made available to new equity investments. Second, there is exemption from wealth tax on new equities for five years, and third, there is a reduction of 10 per cent of the face